

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-524

CP No-128/241- 242/ND/2019

IN THE MATTER OF:

Isith Prakash Energy

V/s.

Nugreen Energy Pvt Ltd and Ors

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 11.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Smriti Dua

For the Respondent :

ORDER

Re-notified to 07.09.2021.


fo (Court Officer)